

GA 1815/93

Registrar
29.9.2000

D.B. not available,
Adjourned to 24.11.2000

Registrar

08-12-2000

Hon. Mr. V.K. Majotra, A.M.,
Hon. Mr. Rafiquddin, J.M.

On the demise of applicant's counsel, the applicant was noticed twice. On the first occasion notice sent on 25-4-97 had been returned with remarks "not found". On second occasion notice sent on 22-7-99 has not been returned after service. It is presumed that notice has been served under rules. Dismissed in default and for non-prosecution.

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A.M.